

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.08.2024									
S L . N O .	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	66387 /2024	07.08. 2024	WP (C) - 18267 /2024	SARAT DASH	C.O .	COUR T NO. 10	Order Dtd. 2024-08-01		(S ea t No -)
2	66388 /2024	07.08. 2024	WP (C) - 18263 /2024	SARAT DASH	C.O .	COUR T NO. 10	Order Dtd. 2024-08-01		(S ea t No -)
3	66389 /2024	07.08. 2024	BLAPL - 7490/ 2024	B.K BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-08-06		(S ea t No -)
4	66391 /2024	07.08. 2024	ABLAP L- 7733/ 2024	R.K SARANGI	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05		(S ea t No -)
5	66392 /2024	07.08. 2024	ABLAP L- 7724/ 2024	J.R DAS	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 10)
6	66393 /2024	07.08. 2024	ABLAP L- 7725/ 2024	P.K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 10)
7	66394 /2024	07.08. 2024	ABLAP L- 7722/ 2024	R.K DEHURI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No -)

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8	66396 /2024	07.08. 2024	ABLAP L- 3927/ 2024	M.R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02	BAIL -2	(S ea t No - 11)
9	66397 /2024	07.08. 2024	BLAPL - 7415/ 2024	A.K PAUL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 11)
10	66398 /2024	07.08. 2024	BLAPL - 7423/ 2024	M.K PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 11)
11	66400 /2024	07.08. 2024	BLAPL - 4609/ 2024	S.K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 11)
12	66423 /2024	07.08. 2024	ABLAP L- 7766/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 11)
13	66424 /2024	07.08. 2024	ABLAP L- 5736/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-06-18	BAIL -2	(S ea t No - 8)
14	66428 /2024	07.08. 2024	ABLAP L- 7745/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 8)
15	66430 /2024	07.08. 2024	ABLAP L- 7758/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-08-05		(S ea t No

						OLD			- 8)
1 6	66431 /2024	07.08. 2024	WP (C) - 18135 /2024	SATYAJIT SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 8)
1 7	66432 /2024	07.08. 2024	ABLAP L- 7756/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 8)
1 8	66433 /2024	07.08. 2024	WP (C) - 18162 /2024	S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 8)
1 9	66435 /2024	07.08. 2024	ABLAP L- 4199/ 2024	KSHIROD KUMAR PAHIL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 8)
2 0	66436 /2024	07.08. 2024	WP (C) - 33822 /2023	H.K. MOHANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRAN CH-6	(S ea t No - 36)
2 1	66437 /2024	07.08. 2024	ABLAP L- 7779/ 2024	PRADEEP KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31		(S ea t No - 36)
2 2	66439 /2024	07.08. 2024	ABLAP L- 7780/ 2024	PRADEEP KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	BAIL -1	(S ea t No - 6)
2 3	66440 /2024	07.08. 2024	WP (C) - 18156 /2024	S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 6)
2	66442	07.08.	WP (C)	B.K.	C.O	COUR	Order Dtd. 2024-08-06		(S

4	/2024	2024	- 18431 /2024	SAHOO	.	T NO. 2 OLD			ea t No - 6)
2 5	66443 /2024	07.08. 2024	BLAPL - 7447/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 7)
2 6	66444 /2024	07.08. 2024	ABLAP L- 7750/ 2024	S MOHAPATAR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)
2 7	66445 /2024	07.08. 2024	BLAPL - 6931/ 2024	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-22		(S ea t No - 7)
2 8	66446 /2024	07.08. 2024	WP (C) - 18274 /2024	B.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 7)
2 9	66447 /2024	07.08. 2024	ABLAP L- 7762/ 2024	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)
3 0	66448 /2024	07.08. 2024	ABLAP L- 4321/ 2024	PK PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)
3 1	66449 /2024	07.08. 2024	WP (C) - 18163 /2024	G.D MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 7)
3 2	66451 /2024	07.08. 2024	ABLAP L- 4212/ 2024	JP KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)

33	66453/2024	07.08.2024	WP (C) - 33835/2023	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-6	(Seat No - 36)
34	66454/2024	07.08.2024	ABLAP L- 4314/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 36)
35	66455/2024	07.08.2024	WP (C) - 15654/2024	NIRMAL KISHORE RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No - 17)
36	66457/2024	07.08.2024	ABLAP L- 7776/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 17)
37	66458/2024	07.08.2024	BLAPL - 6774/2024	SESHADEV BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 17)
38	66459/2024	07.08.2024	ABLAP L- 5134/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 17)
39	66460/2024	07.08.2024	WP (C) - 18223/2024	SATYAJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No - 17)
40	66462/2024	07.08.2024	WP (C) - 18223/2024	SATYAJIT SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-08-06		(Seat No)

						OLD			-17)
41	66463/2024	07.08.2024	BLAPL - 5134/2024	SATYAPRAKASH DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(Seat No - 10)
42	66464/2024	07.08.2024	ABLAP L- 6514/2024	NK SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 10)
43	66466/2024	07.08.2024	WP (C) - 18195/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No - 10)
44	66467/2024	07.08.2024	ABLAP L- 4310/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 10)
45	66468/2024	07.08.2024	BLAPL - 5454/2024	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 10)
46	66470/2024	07.08.2024	ABLAP L- 4211/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(Seat No - 8)
47	66471/2024	07.08.2024	BLAPL - 6662/2024	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 8)
48	66472/2024	07.08.2024	ABLAP L- 4246/	L SAHOO	C.O.	COURT NO.	Order Dtd. 2024-08-05	BAIL -1	(Seat

			2024			2 OLD			No - 6)
4 9	66473 /2024	07.08. 2024	WP (C) - 16325 /2024	R.K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 9999-12-31	WRIT BRAN CH-5	(S ea t No - 21)
5 0	66475 /2024	07.08. 2024	BLAPL - 6741/ 2024	SAKTI PRASAD DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-16	BAIL -1	(S ea t No - 2)
5 1	66477 /2024	07.08. 2024	WP (C) - 18170 /2024	K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 2)
5 2	66478 /2024	07.08. 2024	BLAPL - 6157/ 2024	J. R. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 3)
5 3	66480 /2024	07.08. 2024	BLAPL - 2619/ 2024	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 3)
5 4	66481 /2024	07.08. 2024	WPC (O AC) - 663/2 018	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	OA Bran ch	(S ea t No - 1)
5 5	66483 /2024	07.08. 2024	BLAPL - 3035/ 2024	A. K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
5 6	66484 /2024	07.08. 2024	WPC (O AC) - 4763/ 2015	B.K. PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	OA Bran ch	(S ea t No - 1)
5	66486	07.08.	CRLRE	D.K JENA	C.O	COUR	Order Dtd. 2024-08-02		(S

7	/2024	2024	V-375/2024		.	T NO. 2 OLD			ea t No - 1)
58	66488 /2024	07.08. 2024	WPC (O AC) - 2733/ 2018	B. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	OA Bran ch	(S ea t No - 1)
59	66489 /2024	07.08. 2024	ABLAP L- 4171/ 2024	DEEPAK KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
60	66490 /2024	07.08. 2024	WP (C) - 18439 /2024	B.MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
61	66492 /2024	07.08. 2024	ABLAP L- 4152/ 2024	S. K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
62	66494 /2024	07.08. 2024	WP (C) - 17286 /2024	H.K PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
63	66496 /2024	07.08. 2024	WPC (O A) - 1123/ 2019	M/S. SAMEE R KU. DAS, P.K.BEHER A,N.JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	OA Bran ch	(S ea t No - 1)
64	66497 /2024	07.08. 2024	ABLAP L- 4317/ 2024	ROHIT KUMAR MAHABHOI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
65	66498 /2024	07.08. 2024	WPC (O A) - 832/2 018	B. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	OA Bran ch	(S ea t No - 1)

66	66499/2024	07.08.2024	ABLAP L-7781/2024	B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -1	(Seat No - 6)
67	66501/2024	07.08.2024	WP (C) - 17803/2024	G.D MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 6)
68	66502/2024	07.08.2024	ABLAP L-4318/2024	D. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 6)
69	66504/2024	07.08.2024	WPC (O A) - 1145/2019	P.N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	OA Branch	(Seat No - 1)
70	66506/2024	07.08.2024	WP (C) - 18228/2024	B.K SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 1)
71	66507/2024	07.08.2024	WP (C) - 18059/2024	K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 1)
72	66510/2024	07.08.2024	WP (C) - 18226/2024	B.K SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 1)
73	66512/2024	07.08.2024	WP (C) - 17935/2024	M.R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 1)
74	66515/2024	07.08.2024	WP (C) - 18473/2024	B.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-08-05		(Seat No - 1)

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75	66516/2024	07.08.2024	BLAPL - 14282/2023	D.K. NAIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-19	BAIL -2	(Seat No - 11)
76	66519/2024	07.08.2024	WP (C) - 2715/2024	S. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-3	(Seat No - 33)
77	66521/2024	07.08.2024	ABLAP L- 7215/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-07-25		(Seat No - 33)
78	66523/2024	07.08.2024	WP (C) - 2775/2024	B.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - 33)
79	66524/2024	07.08.2024	WP (C) - 16504/2024	D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-7	(Seat No - 18)
80	66536/2024	07.08.2024	WP (C) - 37456/2023	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Seat No - 25)
81	66537/2024	07.08.2024	WP (C) - 37478/2023	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Seat No - 25)
82	66539/2024	07.08.2024	WP (C) - 37476	M.R. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Seat No - 25)

			/2023			23			No - 25)
83	66540 /2024	07.08.2024	WP (C) - 37476 /2023	BALARAM SINGH	C.O .	COURT NO. 23	Order Dtd. 2024-08-05	WRIT BRANCH-6	(Seat No - 25)
84	66542 /2024	07.08.2024	WP (C) - 39299 /2023	D.K. DEHURY	C.O .	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-1	(Seat No - 31)
85	66543 /2024	07.08.2024	WP (C) - 38670 /2023	D.K. DEHURY	C.O .	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-3	(Seat No - 51)
86	66544 /2024	07.08.2024	ABLAP L- 7118/2024	SUDHANSU PRASAD MOHAPATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-08-01		(Seat No - 51)
87	66545 /2024	07.08.2024	WP (C) - 38577 /2023	D.K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-1	(Seat No - 30)
88	66546 /2024	07.08.2024	CRP- 23/2024	C TRIPATHY	C.O .	COURT NO. 14	Order Dtd. 2024-09-19	CIVIL REVISION	(Seat No - 5)
89	66547 /2024	07.08.2024	RSA- 21/2020	K.K. NATH	C.O .	COURT NO. 23	Order Dtd. 2024-10-07	SECOND APPEAL	(Seat No - 2)
90	66548 /2024	07.08.2024	CRLMC -	S.K. BHANJADEO	C.O .	COURT	Order Dtd. 2023-05-08	CRIMINAL	(Seat

			991/2023			NO. 11		MISC	t No - 6)
91	66549/2024	07.08.2024	TRP (C) - 59/2018	S.B. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	M.J.C.	(Seat No - 6)
92	66550/2024	07.08.2024	WP (C) - 17882/2024	B. C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-31		(Seat No - 6)
93	66551/2024	07.08.2024	TRP (C) - 87/2024	S. SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	M.J.C.	(Seat No - 6)
94	66552/2024	07.08.2024	WP (C) - 17899/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-31		(Seat No - 6)
95	66553/2024	07.08.2024	RSA-546/2023	P.K. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Seat No - 6)
96	66554/2024	07.08.2024	WP (C) - 18014/2024	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-07-31		(Seat No - 6)
97	66555/2024	07.08.2024	WP (C) - 31441/2023	PRAMOD KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-09-03	WRIT BRANCH-3	(Seat No - 14)
98	66556/2024	07.08.2024	BLAPL - 6242/2024	S. S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 14)

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99	66557/2024	07.08.2024	WP (C) - 13276/2024	APARESH BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	WRIT BRANCH-2	(Seat No - 45)
100	66558/2024	07.08.2024	WP (C) - 38495/2023	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-8	(Seat No - 42)
101	66559/2024	07.08.2024	ABLAP L- 6155/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21		(Seat No - 42)
102	66560/2024	07.08.2024	WP (C) - 38492/2023	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-8	(Seat No - 42)
103	66561/2024	07.08.2024	WP (C) - 38091/2023	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No - 38)
104	66562/2024	07.08.2024	WP (C) - 12638/2024	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-17	WRIT BRANCH-3	(Seat No - 13)
105	66563/2024	07.08.2024	WP (C) - 38089/2023	D.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No - 38)
106	66564/2024	07.08.2024	WP (C) - 17195	P L MISHRA	C.O.	COURT NO.	Order Dtd. 2024-08-02	WRIT BRANCH-5	(Seat

			/2024			2 OLD			No - 47)
1 0 7	66565 /2024	07.08. 2024	ABLAP L- 7789/ 2024	B. DAS	C.O .	COUR T NO. 2 OLD			(S ea t No - 47)
1 0 8	66566 /2024	07.08. 2024	WP (C) - 38422 /2023	D.K. DEHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRAN CH-8	(S ea t No - 42)
1 0 9	66567 /2024	07.08. 2024	WP (C) - 13259 /2022	P.C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRAN CH-8	(S ea t No - 43)
1 1 0	66568 /2024	07.08. 2024	CRLRE V- 23/20 24	M K PANI	C.O .	COUR T NO. 6	Order Dtd. 2024-08-16	CRIM INAL REVI SION	(S ea t No - 3)
1 1 1	66569 /2024	07.08. 2024	CRLRE V- 221/2 024	K K NATH	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05	CRIM INAL REVI SION	(S ea t No - 1)
1 1 2	66570 /2024	07.08. 2024	RVWPE T- 145/2 024	T.K. NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05		(S ea t No - 1)
1 1 3	66571 /2024	07.08. 2024	ABLAP L- 7755/ 2024	SRITAM KUMAR MOHAPATRA	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 5)
1 1 4	66572 /2024	07.08. 2024	CRLRE V- 143/2 024	S R TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05	CRIM INAL REVI SION	(S ea t No

									-4)
115	66573/2024	07.08.2024	WP (C) - 16572/2024	J. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	WRIT BRANCH-7	(Seat No - 18)
116	66574/2024	07.08.2024	WP (C) - 9700/2024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-1	(Seat No - 1)
117	66575/2024	07.08.2024	WP (C) - 16572/2024	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	WRIT BRANCH-7	(Seat No - 18)
118	66576/2024	07.08.2024	WP (C) - 16695/2024	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	WRIT BRANCH-8	(Seat No - 42)
119	66577/2024	07.08.2024	ABLAP L- 7764/2024	SESHADEV BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-08-05		(Seat No - 42)
120	66578/2024	07.08.2024	WP (C) - 10098/2024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-5	(Seat No - 32)
121	66579/2024	07.08.2024	ABLAP L- 7769/2024	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05		(Seat No - 32)
122	66580/2024	07.08.2024	WP (C) - 14923	M R BARIK	C.O.	COURT NO.	Order Dtd. 2024-09-10	WRIT BRANCH-5	(Seat

			/2024			10			No - 20)
1 2 3	66582 /2024	07.08. 2024	WP (C) - 16381 /2024	M NAYAK	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05	WRIT BRAN CH-5	(S ea t No - 21)
1 2 4	66583 /2024	07.08. 2024	WP (C) - 16695 /2024	J. DEHURY	C.O .	COUR T NO. 10		WRIT BRAN CH-8	(S ea t No - 42)
1 2 5	66584 /2024	07.08. 2024	WP (C) - 16224 /2024	S K AHESAN	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05	WRIT BRAN CH-4	(S ea t No - 46)
1 2 6	66585 /2024	07.08. 2024	WP (C) - 369/2 017	M/S.P.K.B EHERA	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05	WRIT BRAN CH-7	(S ea t No - 44)
1 2 7	66586 /2024	07.08. 2024	ABLAP L- 7773/ 2024	SESHADEV BISWAL	C.O .	COUR T NO. 10	Order Dtd. 2024-08-05		(S ea t No - 44)
1 2 8	66587 /2024	07.08. 2024	WP (C) - 5533/ 2024	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 6	Order Dtd. 2024-03-11	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
1 2 9	66588 /2024	07.08. 2024	WP (C) - 16211 /2024	J P KAR	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05	WRIT BRAN CH-4	(S ea t No - 46

)
130	66589/2024	07.08.2024	WP (C) - 36225/2020	D. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2021-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
131	66590/2024	07.08.2024	WP (C) - 36223/2020	D. DAS	C.O.	COURT NO. 6	Order Dtd. 2021-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
132	66591/2024	07.08.2024	WP (C) - 16300/2024	HRUSIKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No - 46)
133	66592/2024	07.08.2024	WP (C) - 36222/2020	D.P. DAS	C.O.	COURT NO. 6	Order Dtd. 2021-02-26	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
134	66593/2024	07.08.2024	ABLAP L- 7821/ 2024	B. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	BAIL -1	(Seat No - 6)
135	66594/2024	07.08.2024	WP (C) - 16300/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No - 46)
136	66595/2024	07.08.2024	WP (C) - 13507/2018	P.C. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-2	(Seat No - 34)
1	66596	07.08.	ABLAP	RABI	C.O.	COUR	Order Dtd. 2024-08-05		(S

37	/2024	2024	L-4209/2024	SAMAL	.	T NO. 6			eat No - 34)
138	66597/2024	07.08.2024	WP (C) - 16300/2024	SANTOSH KUMAR BRAHMA	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No - 46)
139	66598/2024	07.08.2024	WP (C) - 8210/2019	B. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-09-10	WRIT BRANCH (DIVISION BENCH)	(Seat No - 107)
140	66599/2024	07.08.2024	WP (C) - 18293/2024	R.CH. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05		(Seat No - 107)
141	66600/2024	07.08.2024	ABLAP L-7788/2024	KSHITISH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05		(Seat No - 107)
142	66601/2024	07.08.2024	CRLA-261/2018	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
143	66602/2024	07.08.2024	WP (C) - 7923/2013	MRS.MITAL EE JESTHI	C.O.	COURT NO. 5	Order Dtd. 2014-01-27		(Seat No - 5)
144	66603/2024	07.08.2024	WP (C) - 17794/2024	CHHABI RANA	C.O.	COURT NO. 5	Order Dtd. 2024-07-31		(Seat No - 5)

145	66604/2024	07.08.2024	ABLAP L-7782/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-08-05		(Seat No-5)
146	66605/2024	07.08.2024	ABLAP L-7783/2024	M. R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-05		(Seat No-5)
147	66606/2024	07.08.2024	CRLMC -2716/2024	BIDYUTLATA MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-31		(Seat No-5)
148	66607/2024	07.08.2024	ABLAP L-7759/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-08-05		(Seat No-5)
149	66608/2024	07.08.2024	RPFAM -80/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-10-04	FIRST APPEAL	(Seat No-4)
150	66609/2024	07.08.2024	WP (C) -16673/2024	RAKESH KUMAR SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-8	(Seat No-42)
151	66610/2024	07.08.2024	WP (C) -17588/2024	B.S MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-08-02		(Seat No-42)
152	66611/2024	07.08.2024	ABLAP L-7761/2024	D. K. NAIK	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	BAIL -1	(Seat No-5)
153	66612/2024	07.08.2024	WP (C) -17906	B.C PANDA	C.O.	COURT NO.	Order Dtd. 2024-08-02		(Seat No-5)

			/2024			20			No - 5)
154	66613 /2024	07.08. 2024	ABLAP L- 7765/ 2024	JAYAKRISH NA MOHAPATRA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-05		(S eat No - 5)
155	66614 /2024	07.08. 2024	WP (C) - 17903 /2024	B.C PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-02		(S eat No - 5)
156	66615 /2024	07.08. 2024	WP (C) - 17902 /2024	B.C PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-02		(S eat No - 5)
157	66616 /2024	07.08. 2024	WP (C) - 17987 /2024	B.C PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-02		(S eat No - 5)
158	66617 /2024	07.08. 2024	ABLAP L- 7770/ 2024	C. R. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2024-08-05		(S eat No - 5)
159	66618 /2024	07.08. 2024	ABLAP L- 7771/ 2024	M. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2024-08-05		(S eat No - 5)
160	66619 /2024	07.08. 2024	ABLAP L- 4193/ 2024	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-08-05		(S eat No - 5)
161	66620 /2024	07.08. 2024	ABLAP L- 4313/ 2024	SRIKANT KUMAR BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-08-05		(S eat No - 5)
166	66621 /2024	07.08. 2024	WP (C) -	P.K JENA	C.O .	COUR T	Order Dtd. 2024-08-02		(S eat

2			18065 /2024			NO. 10			t No - 5)
1 6 3	66622 /2024	07.08. 2024	ABLAP L- 5066/ 2024	N. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-04		(S ea t No - 5)
1 6 4	66623 /2024	07.08. 2024	ABLAP L- 7790/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 5)
1 6 5	66624 /2024	07.08. 2024	WP (C) - 18069 /2024	K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 5)
1 6 6	66625 /2024	07.08. 2024	ABLAP L- 7784/ 2024	SAROJ KUMAR DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 5)
1 6 7	66626 /2024	07.08. 2024	ABLAP L- 7786/ 2024	SAROJ KUMAR DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 9)
1 6 8	66627 /2024	07.08. 2024	WP (C) - 18083 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 9)
1 6 9	66628 /2024	07.08. 2024	WPC (O AC) - 839/2 018	B.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-24	OA Bran ch	(S ea t No - 1)
1 7 0	66629 /2024	07.08. 2024	ABLAP L- 7792/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
1	66630	07.08.	WP (C)	B.C PANDA	C.O	COUR	Order Dtd. 2024-08-02		(S

7 1	/2024	2024	- 18087 /2024		.	T NO. 2 OLD			ea t No - 1)
1 7 2	66631 /2024	07.08. 2024	WPC (O A) - 387/2 019	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	OA Bran ch	(S ea t No - 1)
1 7 3	66632 /2024	07.08. 2024	ABLAP L- 7778/ 2024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 1)
1 7 4	66633 /2024	07.08. 2024	WP (C) - 18102 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 1)
1 7 5	66634 /2024	07.08. 2024	WPC (O A) - 1263/ 2019	B. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	OA Bran ch	(S ea t No - 1)
1 7 6	66635 /2024	07.08. 2024	WP (C) - 13082 /2024	A. SUNDARAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRAN CH-8	(S ea t No - 43)
1 7 7	66636 /2024	07.08. 2024	WP (C) - 18120 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 43)
1 7 8	66637 /2024	07.08. 2024	ABLAP L- 7763/ 2024	SRINIBASH MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 43)
1 7 9	66638 /2024	07.08. 2024	BLAPL - 3461/ /2024	P K MOHANTY	C.O .	COUR T NO.	Order Dtd. 2024-08-06	BAIL -1	(S ea t

			2024			2 OLD			No - 3)
1 8 0	66639 /2024	07.08. 2024	WP (C) - 18125 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-02		(S ea t No - 3)
1 8 1	66640 /2024	07.08. 2024	ABLAP L- 7753/ 2024	A. K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 3)
1 8 2	66641 /2024	07.08. 2024	BLAPL - 7449/ 2024	SATYA PRIYA SAMANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 7)
1 8 3	66642 /2024	07.08. 2024	ABLAP L- 4392/ 2024	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)
1 8 4	66643 /2024	07.08. 2024	WP (C) - 17880 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-31		(S ea t No - 7)
1 8 5	66644 /2024	07.08. 2024	ABLAP L- 7717/ 2024	S SAMANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 7)
1 8 6	66645 /2024	07.08. 2024	WP (C) - 17881 /2024	B.C PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-07-31		(S ea t No - 7)
1 8 7	66646 /2024	07.08. 2024	BLAPL - 7448/ 2024	M K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 1)
1 8 8	66647 /2024	07.08. 2024	ABLAP L-	BB MALLICK	C.O .	COUR T	Order Dtd. 2024-08-06	BAIL -1	(S ea

8			7796/ 2024			NO. 2 OLD			t No - 5)
1 8 9	66648 /2024	07.08. 2024	ABLAP L- 7881/ 2024	SK MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 5)
1 9 0	66649 /2024	07.08. 2024	BLAPL - 2833/ 2024	PRATAP SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 5)
1 9 1	66650 /2024	07.08. 2024	ABLAP L- 7728/ 2024	PK ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 10)
1 9 2	66651 /2024	07.08. 2024	ABLAP L- 7730/ 2024	PK ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 5)
1 9 3	66652 /2024	07.08. 2024	ABLAP L- 2937/ 2024	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-08-27	BAIL -2	(S ea t No - 8)
1 9 4	66653 /2024	07.08. 2024	ABLAP L- 7774/ 2024	PK ROUTRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-08-05	BAIL -1	(S ea t No - 5)
1 9 5	66654 /2024	07.08. 2024	BLAPL - 3490/ 2024	M K MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-08-06		(S ea t No - 5)
1 9 6	66655 /2024	07.08. 2024	ABLAP L- 7876/ 2024	BIJAY KUMAR DALEI	C.O .	COUR T NO. 11	Order Dtd. 2024-08-06		(S ea t No - 5)

197	66656/2024	07.08.2024	ABLAP L-7775/2024	PK ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Seat No-5)
198	66657/2024	07.08.2024	ABLAP L-4561/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	BAIL -2	(Seat No-7)
199	66658/2024	07.08.2024	ABLAP L-7777/2024	PK ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-08-05	BAIL -1	(Seat No-4)
200	66659/2024	07.08.2024	ABLAP L-1330/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Seat No-4)
201	66660/2024	07.08.2024	CRLMP -763/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No-37)
202	66661/2024	07.08.2024	ABLAP L-7795/2024	BN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Seat No-37)
203	66662/2024	07.08.2024	ABLAP L-7879/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Seat No-37)
204	66663/2024	07.08.2024	ABLAP L-7805/2024	RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-08-06		(Seat No-37)
2	66664	07.08.	CRLMP	BALARAM	C.O.	COUR	Order Dtd. 2024-08-06	WRIT	(S

05	/2024	2024	- 762/2 024	SINGH	.	T NO. 11		BRAN CH-4	ea t No - 37)
206	66665 /2024	07.08. 2024	ABLAP L- 7743/ 2024	M R SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-08-05		(S ea t No - 37)
207	66666 /2024	07.08. 2024	ABLAP L- 7752/ 2024	J KAMILA	C.O .	COUR T NO. 11	Order Dtd. 2024-08-05		(S ea t No - 37)
208	66667 /2024	07.08. 2024	CRLMP - 761/2 024	BALARAM SINGH	C.O .	COUR T NO. 11	Order Dtd. 2024-08-06	WRIT BRAN CH-4	(S ea t No - 37)
209	66668 /2024	07.08. 2024	ABLAP L- 3350/ 2024	ANIL SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-08-06		(S ea t No - 37)
210	66669 /2024	07.08. 2024	MSA- 22/20 24	K. MANDAL	C.O .	COUR T NO. 17	Order Dtd. 2024-09-04	MISC . APPE AL SEC.	(S ea t No - 5)
211	66670 /2024	07.08. 2024	ABLAP L- 4019/ 2024	S P BARIK	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02		(S ea t No - 5)
212	66671 /2024	07.08. 2024	ABLAP L- 7880/ 2024	MN MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-08-06		(S ea t No - 5)
2	66672	07.08.	BLAPL	J.R.BISWA	C.O	COUR	Order Dtd. 2024-08-06	BAIL	(S

13	/2024	2024	- 7503/ 2024	L	.	T NO. 17		-2	ea t No - 9)
214	66673 /2024	07.08. 2024	ABLAP L- 7518/ 2024	B DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-08-01		(S ea t No - 9)
215	66674 /2024	07.08. 2024	ABLAP L- 4006/ 2024	SP BARIK	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02		(S ea t No - 9)
216	66675 /2024	07.08. 2024	ABLAP L- 4259/ 2024	T.R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 9)
217	66678 /2024	07.08. 2024	CONTC - 8794/ 2023	P K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02	CONT EMPT	(S ea t No - 2)
218	66680 /2024	07.08. 2024	CONTC - 8793/ 2023	P K MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02	CONT EMPT	(S ea t No - 2)
219	66681 /2024	07.08. 2024	CONTC - 1337/ 2016	D K JENA	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02		(S ea t No - 2)
220	66683 /2024	07.08. 2024	CONTC - 1252/ 2016	D K DEHURY	C.O .	COUR T NO. 17	Order Dtd. 2024-08-02	CONT EMPT	(S ea t No - 4)
221	66685 /2024	07.08. 2024	BLAPL - 7471/ 2024	J PRADHAN	C.O .	COUR T NO. 17	Order Dtd. 2024-08-05		(S ea t No - 4)

2 2 2	66686 /2024	07.08. 2024	CONTC - 1788/ 2018	M R BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-08-16	CONT EMPT	(S ea t No - 3)
2 2 3	66687 /2024	07.08. 2024	ABLAP L- 3888/ 2024	S SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-08-02	BAIL -1	(S ea t No - 1)
2 2 4	66688 /2024	07.08. 2024	WA- 724/2 024	S K SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-15	WRIT APPE AL	(S ea t No - 7)
2 2 5	66689 /2024	07.08. 2024	WA- 724/2 024	S K SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-07-15	WRIT APPE AL	(S ea t No - 7)
2 2 6	66690 /2024	07.08. 2024	WA- 847/2 024	JYOTIRANJ AN SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-08-13	WRIT APPE AL	(S ea t No - 2)
2 2 7	66691 /2024	07.08. 2024	ABLAP L- 7871/ 2024	J PRADHAN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-08-06		(S ea t No - 2)
2 2 8	66693 /2024	07.08. 2024	WP (C) - 1275/ 2016	P.K. RATH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-08-06	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
2 2 9	66694 /2024	07.08. 2024	WP (C) - 41634 /2023	T.K. RATH	C.O .	CHIE F JUST ICE' S	Order Dtd. 2024-08-06	WRIT BRAN CH (DIV ISIO	(S ea t No -

						COURT		N BENCH-3)	123)
230	66695/2024	07.08.2024	WP (C) - 14112/2014	P.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT BENCH (DIVISION BENCH-2)	(Seat No - 111)
231	66697/2024	07.08.2024	WP (C) - 14112/2014	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-05	WRIT BENCH (DIVISION BENCH-2)	(Seat No - 111)
232	66698/2024	07.08.2024	WP (C) - 18590/2024	B.B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08-29		(Seat No - 111)
233	66699/2024	07.08.2024	MATA-219/2024	S.S. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-26	FIRST APPELLAL	(Seat No - 4)
234	66700/2024	07.08.2024	WP (C) - 7677/2023	B.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2024-08-29	WRIT BENCH (DIVISION BENCH-1)	(Seat No - 103)
235	66702/2024	07.08.2024	CRLA-544/2024	T.K.MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-08-02	CRIMINAL APPELLAL	(Seat No - 11)
236	66704/2024	07.08.2024	WP (C) - 18475/2024	M. R. ROUSTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-08-06		(Seat No - 11)

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237	66705/2024	07.08.2024	BLAPL-3212/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 11)
238	66706/2024	07.08.2024	ABLAPL-7757/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-1	(Seat No - 5)
239	66708/2024	07.08.2024	BLAPL-1852/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-30		(Seat No - 5)
240	66709/2024	07.08.2024	WP (C) - 18225/2024	SK ACHARYA	C.O.	COURT NO. 11	Order Dtd. 2024-08-05		(Seat No - 5)
241	66713/2024	07.08.2024	CRLREV-718/2016	M.R.ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Seat No - 2)
242	66714/2024	07.08.2024	CRLREV-239/2016	M.R.ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-07-24	CRIMINAL REVISION	(Seat No - 3)
243	66718/2024	07.08.2024	ABLAPL-7803/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	BAIL-2	(Seat No - 9)
244	66721/2024	07.08.2024	ABLAPL-7800/2024	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-08-06	BAIL-1	(Seat No - 5)
245	66730/2024	07.08.2024	CRLA-748/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-08-02		(Seat

						15			No - 5)
246	66731/2024	07.08.2024	WP (C) - 18098/2024	S.K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-08-05		(Seat No - 5)
247	66732/2024	07.08.2024	CMP- 521/2024	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-08-06		(Seat No - 5)
248	66734/2024	07.08.2024	CMP- 522/2024	BISWAJIT DAS	C.O.	COURT NO. 15	Order Dtd. 2024-08-06	WRIT BRANCH-3	(Seat No - 14)
249	66735/2024	07.08.2024	WP (C) - 16806/2024	P.K. PAL	C.O.	COURT NO. 20	Order Dtd. 2024-10-24	WRIT BRANCH-2	(Seat No - 9)
250	66736/2024	07.08.2024	WP (C) - 18337/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-07		(Seat No - 9)
251	66738/2024	07.08.2024	RPFAM - 11/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	FIRST APPEAL	(Seat No - 4)
252	66740/2024	07.08.2024	WP (C) - 3655/2024	M.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-6	(Seat No - 24)
253	66743/2024	07.08.2024	RPFAM - 289/2023	SARADA NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-11-04	FIRST APPEAL	(Seat No - 5)

254	66744/2024	07.08.2024	WP (C) - 9062/2024	R.C. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-09-11	WRIT BRANCH-2	(Seat No - 45)
255	66746/2024	07.08.2024	WP (C) - 12755/2011	P K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No - 17)
256	66747/2024	07.08.2024	WP (C) - 40723/2023	J.N. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-2	(Seat No - 34)
257	66749/2024	07.08.2024	WP (C) - 28680/2021	P K LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	WRIT BRANCH-2	(Seat No - 6)
258	66751/2024	07.08.2024	WP (C) - 9618/2024	J.D. MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	WRIT BRANCH-1	(Seat No - 1)
259	66753/2024	07.08.2024	CMP-687/2024	P.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-06		(Seat No - 1)
260	66754/2024	07.08.2024	CMP-707/2024	P BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 23)
261	66756/2024	07.08.2024	CMP-507/2024	R.K. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-10-24	WRIT BRANCH-3	(Seat No - 14)

262	66757/2024	07.08.2024	CMP-525/2024	K MANDAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	WRIT BRANCH-3	(Seat No - 14)
263	66759/2024	07.08.2024	CRLREV-1416/2010	P.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	CRIMINAL REVISION	(Seat No - 3)
264	66761/2024	07.08.2024	BLAPL-14127/2023	M. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	BAIL-1	(Seat No - 5)
265	66763/2024	07.08.2024	CRLMC-5158/2023	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	CRIMINAL MISC	(Seat No - 4)
266	66764/2024	07.08.2024	CRLMC-3407/2022	R.R.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-05	CRIMINAL MISC	(Seat No - 5)
267	66765/2024	07.08.2024	CRLMC-5075/2023	R.K. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	CRIMINAL MISC	(Seat No - 2)
268	66766/2024	07.08.2024	CRLMC-2436/2022	P. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	CRIMINAL MISC	(Seat No - 4)
269	66767/2024	07.08.2024	CRLMC-4395/2023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-08-02	CRIMINAL MISC	(Seat No - 2)
270	66769/2024	07.08.2024	CRLMC-190/2023	A. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-08-01	CRIMINAL MISC	(Seat No -)

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2 7 1	66772 /2024	07.08. 2024	CRLMC - 5246/ 2023	P.K. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-06	CRIM INAL MISC	(S ea t No - 5)
2 7 2	66781 /2024	07.08. 2024	WP (C) - 20817 /2015	P.K. LENKA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-01	WRIT BRAN CH-8	(S ea t No - 42)
2 7 3	66783 /2024	07.08. 2024	WP (C) - 20817 /2015	M/S.SARAT CH MEKAP	C.O .	COUR T NO. 20	Order Dtd. 2024-08-01	WRIT BRAN CH-8	(S ea t No - 42)
2 7 4	66785 /2024	07.08. 2024	RVWPE T- 131/2 024	I. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-05		(S ea t No - 42)
2 7 5	66786 /2024	07.08. 2024	WP (C) - 30989 /2011	S. DASH	C.O .	COUR T NO. 20	Order Dtd. 2024-07-26	WRIT BRAN CH-5	(S ea t No - 23)
2 7 6	66787 /2024	07.08. 2024	RVWPE T- 173/2 023	S.K. BEHERA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-05	CIVI L REVI SION	(S ea t No - 1)
2 7 7	66788 /2024	07.08. 2024	RVWPE T- 159/2 024	BK SETHI	C.O .	COUR T NO. 6	Order Dtd. 2024-08-05		(S ea t No - 1)
2 7 8	66789 /2024	07.08. 2024	CRLMC - 1770/ 2024	A.K. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-07		(S ea t No -)

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279	66790/2024	07.08.2024	ABLAP L-7791/2024	PK ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 1)
280	66791/2024	07.08.2024	WP (C) - 17417/2015	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No - 38)
281	66792/2024	07.08.2024	WP (C) - 18888/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-07		(Seat No - 38)
282	66793/2024	07.08.2024	WP (C) - 17417/2015	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No - 38)
283	66794/2024	07.08.2024	FAO-492/2003	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-09-17	MISC. APPEAL SEC.	(Seat No - 5)
284	66795/2024	07.08.2024	WP (C) - 17417/2015	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-31	WRIT BRANCH-4	(Seat No - 38)
285	66796/2024	07.08.2024	FAO-301/2011	SK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	MISC. APPEAL SEC.	(Seat No - 8)
286	66797/2024	07.08.2024	WP (C) - 34582/2023	B. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 22)

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287	66798/2024	07.08.2024	FAO-479/2023	D SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	MISC APPELL SEC.	(Seat No - 8)
288	66799/2024	07.08.2024	WP (C) - 34582/2023	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 22)
289	66800/2024	07.08.2024	FAO-479/2023	AK SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-06	MISC APPELL SEC.	(Seat No - 8)
290	66801/2024	07.08.2024	FAO-336/2024	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-10-30		(Seat No - 8)
291	66802/2024	07.08.2024	WP (C) - 16662/2024	RK SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-8	(Seat No - 42)
292	66803/2024	07.08.2024	WP (C) - 8593/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 47)
293	66804/2024	07.08.2024	WP (C) - 15071/2024	SK PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-6	(Seat No - 26)
294	66805/2024	07.08.2024	WP (C) - 17827/2024	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-08-06	WRIT BRANCH-5	(Seat No - 22)

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295	66806/2024	07.08.2024	WP (C) - 13498/2024	B.B.MALLI CK	C.O.	COURT NO. 5	Order Dtd. 2024-08-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
296	66807/2024	07.08.2024	WP (C) - 17049/2024	S.K. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024-08-06	WRIT BRANCH-4	(Seat No - 27)
297	66808/2024	07.08.2024	WP (C) - 17303/2024	H JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-17	WRIT BRANCH-8	(Seat No - 43)
298	66809/2024	07.08.2024	WP (C) - 16582/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
299	66810/2024	07.08.2024	WP (C) - 17849/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
300	66812/2024	07.08.2024	WP (C) - 16586/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-08-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 109)
301	66816/2024	07.08.2024	WP (C) - 9910/2024	RAKESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No - 19)

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302	66824/2024	07.08.2024	ABLAP L-6145/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 19)
303	66825/2024	07.08.2024	ABLAP L-6151/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05		(Seat No - 19)
304	66826/2024	07.08.2024	ABLAP L-7726/2024	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL -2	(Seat No - 10)
305	66827/2024	07.08.2024	ABLAP L-7836/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No - 10)
306	66828/2024	07.08.2024	ABLAP L-7848/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL -2	(Seat No - 10)
307	66829/2024	07.08.2024	ABLAP L-7852/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06	BAIL -2	(Seat No - 10)
308	66830/2024	07.08.2024	ABLAP L-7843/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No - 10)
309	66831/2024	07.08.2024	ABLAP L-7838/	DK JENA	C.O.	COURT NO.	Order Dtd. 2024-08-06	BAIL -2	(Seat

			2024			2 OLD			No - 8)
3 1 0	66833 /2024	07.08. 2024	ABLAP L- 7260/ 2024	S. CHOUDHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06		(S ea t No - 8)
3 1 1	66834 /2024	07.08. 2024	WP (C) - 18438 /2024	SURENDRA KUMAR GARTIA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 8)
3 1 2	66835 /2024	07.08. 2024	ABLAP L- 7751/ 2024	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-05		(S ea t No - 8)
3 1 3	66836 /2024	07.08. 2024	ABLAP L- 7847/ 2024	RK ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	BAIL -2	(S ea t No - 10)
3 1 4	66837 /2024	07.08. 2024	SA- 367/1 998	H.K.MALLI CK	C.O .	COUR T NO. 21	Order Dtd. 2024-08-07	SECO ND APPE AL	(S ea t No - 4)
3 1 5	66838 /2024	07.08. 2024	ABLAP L- 7844/ 2024	BB ROUT	C.O .	COUR T NO. 21	Order Dtd. 2024-08-06		(S ea t No - 4)
3 1 6	66840 /2024	07.08. 2024	WP (C) - 16292 /2024	S.K.SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2024-08-07	WRIT BRAN CH-4	(S ea t No - 46)
3 1 7	66841 /2024	07.08. 2024	ABLAP L- 7845/ 2024	S BISWAL	C.O .	COUR T NO. 16	Order Dtd. 2024-08-06	BAIL -1	(S ea t No - 1)

318	66842/2024	07.08.2024	ABLAP L-7835/2024	S. K. BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-08-06		(Seat No - 1)
319	66843/2024	07.08.2024	ABLAP L-7853/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 16	Order Dtd. 2024-08-06	BAIL -2	(Seat No - 7)
320	66844/2024	07.08.2024	ABLAP L-7801/2024	ANITA SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-08-06		(Seat No - 7)
321	66845/2024	07.08.2024	ABLAP L-7839/2024	JADUNATH PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-08-06	BAIL -1	(Seat No - 6)
322	66846/2024	07.08.2024	BLAPL -7516/2024	J. D. MUDULI	C.O.	COURT NO. 16	Order Dtd. 2024-08-06		(Seat No - 6)
323	66847/2024	07.08.2024	ABLAP L-7875/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-08-06	BAIL -2	(Seat No - 8)
324	66848/2024	07.08.2024	ABLAP L-7870/2024	A. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-08-06	BAIL -2	(Seat No - 8)
325	66849/2024	07.08.2024	ABLAP L-7840/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-21		(Seat No - 8)
326	66850/2024	07.08.2024	ABLAP L-4349/2024	R. K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(Seat No -)

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3 2 7	66851 /2024	07.08. 2024	WP (C) - 40723 /2023	D. RAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-08-06	WRIT BRAN CH-2	(S ea t No - 34)
3 2 8	66386 /2024	07.08. 2024	WP (C) - 29103 /2021	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2021-09-21	WRIT BRAN CH-2	(S ea t No - 7)
3 2 9	66390 /2024	07.08. 2024	WP (C) - 35563 /2020	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-04-26	WRIT BRAN CH-5	(S ea t No - 22)
3 3 0	66395 /2024	07.08. 2024	WP (C) - 5671/ 2019	CHINMAYA PRASAD MISHRA	GEN ERA L		Entire Document	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
3 3 1	66399 /2024	07.08. 2024	WP (C) - 5671/ 2019	CHINMAYA PRASAD MISHRA	GEN ERA L		Petition With Annexures	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
3 3 2	66401 /2024	07.08. 2024	WP (C) - 5671/ 2019	CHINMAYA PRASAD MISHRA	GEN ERA L		Exhibits	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
3 3 3	66402 /2024	07.08. 2024	WP (C) - 5671/ 2019	CHINMAYA PRASAD MISHRA	GEN ERA L		Petition	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)

3 3 4	66403 /2024	07.08. 2024	RVWPE T- 411/2 019	CHINMAYA PRASAD MISHRA	GEN ERA L		Petition With Annexures	CIVI L REVI SION	(S ea t No - 1)
3 3 5	66404 /2024	07.08. 2024	WP (C) - 10577 /2015	DR. JITENDRA KUMAR LENKA	GEN ERA L		Order Dtd. 2024-05-01	WRIT BRAN CH-2	(S ea t No - 45)
3 3 6	66405 /2024	07.08. 2024	WP (C) - 13276 /2024	APARESH BHOI	GEN ERA L		Entire Brief	WRIT BRAN CH-2	(S ea t No - 45)
3 3 7	66406 /2024	07.08. 2024	WP (C) - 5671/ 2019	CHINMAYA PRASAD MISHRA	GEN ERA L		Judgement Dtd. 2024-07-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
3 3 8	66407 /2024	07.08. 2024	RVWPE T- 411/2 019	CHINMAYA PRASAD MISHRA	GEN ERA L		Judgement Dtd. 2023-04-13	CIVI L REVI SION	(S ea t No - 1)
3 3 9	66408 /2024	07.08. 2024	RVWPE T- 411/2 019	CHINMAYA PRASAD MISHRA	GEN ERA L		Entire Document	CIVI L REVI SION	(S ea t No - 1)
3 4 0	66409 /2024	07.08. 2024	RVWPE T- 411/2 019	CHINMAYA PRASAD MISHRA	GEN ERA L		Order Dtd. 2023-04-13	CIVI L REVI SION	(S ea t No - 1)
3 4 1	66410 /2024	07.08. 2024	RSA- 162/2 020	SURYAKANT A PALAI	GEN ERA L		Order Dtd. 2024-08-05	SECO ND APPE AL	(S ea t No - 6)
3	66411	07.08.	WP (C)	SURYAKANT	GEN		Order Dtd. 2022-04-06	WRIT	(S

4 2	/2024	2024	- 21383 /2014	A PALAI	ERA L			BRAN CH (DIV ISIO N BENC H)	ea t No - 10 4)
3 4 3	66412 /2024	07.08. 2024	WP (C) - 18461 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-05		(S ea t No - 10 4)
3 4 4	66413 /2024	07.08. 2024	WP (C) - 14328 /2023	JAGADIP SAHOO	GEN ERA L		Judgement Dtd. 2024-07-30	WRIT BRAN CH-6	(S ea t No - 26)
3 4 5	66414 /2024	07.08. 2024	ABLAP L- 5366/ 2023	MANAS RANJAN PATRA	GEN ERA L		Order Dtd. 2024-07-26	BAIL -2	(S ea t No - 10)
3 4 6	66416 /2024	07.08. 2024	WP (C) - 31885 /2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT BRAN CH-8	(S ea t No - 42)
3 4 7	66425 /2024	07.08. 2024	WP (C) - 40815 /2023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-12-19	WRIT BRAN CH-3	(S ea t No - 33)
3 4 8	66452 /2024	07.08. 2024	WP (C) - 35394 /2022	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-01-02	WRIT BRAN CH-1	(S ea t No - 1)
3 4 9	66476 /2024	07.08. 2024	WP (C) - 26815 /2023	RAJA DIGBIJAY KISHORE DASH	GEN ERA L		Judgement Dtd. 2024-04-23	WRIT BRAN CH (DIV ISIO	(S ea t No -

								N BENC H-2)	11 2)
3 5 0	66482 /2024	07.08. 2024	WP (C) - 14194 /2007	SANJAY KUMAR BEHERA	GEN ERA L		Entire Brief	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
3 5 1	66495 /2024	07.08. 2024	WP (C) - 40518 /2023	RAJA DIGBIJAY KISHORE DASH	GEN ERA L		Judgement Dtd. 2023-12-19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
3 5 2	66509 /2024	07.08. 2024	WP (C) - 33196 /2020	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-07-24	WRIT BRAN CH-1	(S ea t No - 3)
3 5 3	66581 /2024	07.08. 2024	WP (C) - 14882 /2024	SANDHYARA NI PANI	GEN ERA L		Order Dtd. 2024-08-05	WRIT BRAN CH-4	(S ea t No - 17)
3 5 4	66692 /2024	07.08. 2024	RVWPE T- 299/2 023	SANJAY KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-06-24		(S ea t No - 17)
3 5 5	66696 /2024	07.08. 2024	ABLAP L- 7768/ 2024	ARUN KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-08-05		(S ea t No - 17)
3 5 6	66701 /2024	07.08. 2024	OJC- 5934/ 1999	PRIYABRAT A SAHU	GEN ERA L		Petition		(S ea t No - 17)

357	66703/2024	07.08.2024	LAA-84/2018	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-31	FIRST APPEAL	(Seat No-4)
358	66707/2024	07.08.2024	RVWPE T-181/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-01	CIVIL REVISION	(Seat No-1)
359	66710/2024	07.08.2024	SA-141/1999	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-08-02	SECOND APPEAL	(Seat No-7)
360	66711/2024	07.08.2024	BLAPL -1878/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-07-12	BAIL-2	(Seat No-12)
361	66712/2024	07.08.2024	BLAPL -7415/2024	PRAVAT KUMAR TADA	GENERAL		Judgement Dtd. 2024-08-02		(Seat No-12)
362	66723/2024	07.08.2024	CMP-703/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-5	(Seat No-23)
363	66779/2024	07.08.2024	CRLMC -5001/2023	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2023-12-14	CRIMINAL MISC	(Seat No-2)
364	66782/2024	07.08.2024	TRP (C) -352/2023	PRAFULLA KU. NAYAK	GENERAL		Order Dtd. 2024-08-07	M.J.C.	(Seat No-6)
366	66784/2024	07.08.2024	WP (C) -	PRAVASH CHANDRA	GENERAL		Order Dtd. 2024-08-06	WRIT BRANCH	(Seat No-6)

5			12189 /2024	MAHAPATRA	L			CH-6	t No - 35)
3 6 6	66811 /2024	07.08. 2024	CRLMP - 1115/ 2024	PRADEEP KUMAR DASH	GEN ERA L		Order Dtd. 2024-08-06		(S ea t No - 35)
3 6 7	66813 /2024	07.08. 2024	BLAPL - 7493/ 2024	DIBYA PRAKASH MISHRA	GEN ERA L		Order Dtd. 2024-08-06	BAIL -2	(S ea t No - 8)
3 6 8	66814 /2024	07.08. 2024	ABLAP L- 7824/ 2024	JAGADIP SAHOO	GEN ERA L		Order Dtd. 2024-08-06		(S ea t No - 8)
3 6 9	66815 /2024	07.08. 2024	CRLMP - 1116/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-06		(S ea t No - 8)
3 7 0	66817 /2024	07.08. 2024	WP (C) - 18494 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-05		(S ea t No - 8)
3 7 1	66820 /2024	07.08. 2024	WP (C) - 18488 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-05		(S ea t No - 8)
3 7 2	66821 /2024	07.08. 2024	WP (C) - 18474 /2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-08-05		(S ea t No - 8)
3 7 3	66822 /2024	07.08. 2024	WPC (O A) - 1293/ 2019	RASMITA ROUTRAY	GEN ERA L		Order Dtd. 2024-08-06	OA Bran ch	(S ea t No -)

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374	66823/2024	07.08.2024	WP (C) - 10543/2024	JAGJIT SINGH CHHABRA	GENERAL		Order Dtd. 2024-08-07	WRIT BRANCH-3	(Seat No - 12)
375	66832/2024	07.08.2024	JCRLA - 98/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No - 11)
376	66839/2024	07.08.2024	JCRLA - 96/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No - 11)
377	66415/2024	07.08.2024	RSA-342/2023	D PANIGRAHI	GENERAL		Order Dtd. 2024-09-30	SECOND APPEAL	(Seat No - 1)
378	66417/2024	07.08.2024	WA-1708/2022	G C BARIK	GENERAL		Order Dtd. 2023-05-04	WRIT APPEAL	(Seat No - 2)
379	66418/2024	07.08.2024	CRLMC - 914/2024	S P MOHAPATRA	GENERAL		Order Dtd. 2024-05-17	CRIMINAL MISC	(Seat No - 4)
380	66419/2024	07.08.2024	CONTC - 990/2024	S C MOHAPATRA	GENERAL		Order Dtd. 2024-05-01		(Seat No - 4)
381	66420/2024	07.08.2024	WP (C) - 9090/2024	B K DALEI	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH-2	(Seat No - 45)

382	66421/2024	07.08.2024	WP (C) - 31156/2023	B K DALEI	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-7	(Seat No - 48)
383	66422/2024	07.08.2024	ABLAP L- 1860/2018	U PATI	GENERAL		Order Dtd. 2018-12-11		(Seat No - 48)
384	66426/2024	07.08.2024	ABLAP L- 5366/2023	S. CHOUDHURY	GENERAL		Order Dtd. 2024-07-26	BAIL -2	(Seat No - 10)
385	66427/2024	07.08.2024	WPC (O AC) - 1268/2018	G C BARIK	GENERAL		Order Dtd. 2022-09-07	OA Branch	(Seat No - 1)
386	66429/2024	07.08.2024	OJC- 1360/2002	M DAS	GENERAL		Order Dtd. 2006-04-27Petition,Annexure,		(Seat No - 1)
387	66434/2024	07.08.2024	CRLA- 795/2022	T MISHRA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
388	66438/2024	07.08.2024	WP (C) - 11720/2010	R K MOHANTY	GENERAL		Order Dtd. 2010-09-16Petition,Annexure,		(Seat No - 7)
389	66441/2024	07.08.2024	OCRMC - 50/2002	P K MALLICK	GENERAL				(Seat No - 7)
389	66450/2024	07.08.2024	CONTC -	P UDGATA	GENERAL		Order Dtd. 2023-07-27	CONT EMPT	(Seat

0			4896/ 2023		L				t No - 4)
3 9 1	66456 /2024	07.08. 2024	SA- 68/20 01	M R MALLA	GEN ERA L		Order Dtd. 2017-12-18		(S ea t No - 4)
3 9 2	66461 /2024	07.08. 2024	RSA- 352/2 018	A SUNDARAY	GEN ERA L		Order Dtd. 9999-12-31	SECO ND APPE AL	(S ea t No - 2)
3 9 3	66465 /2024	07.08. 2024	ABLAP L- 7955/ 2022	B B ROUT	GEN ERA L		Order Dtd. 2023-03-20	BAIL -2	(S ea t No - 8)
3 9 4	66469 /2024	07.08. 2024	CONTC - 4897/ 2023	P JENA	GEN ERA L		Order Dtd. 2023-07-27	CONT EMPT	(S ea t No - 4)
3 9 5	66474 /2024	07.08. 2024	WP (C) - 1955/ 2014	P K MALLICK	GEN ERA L		Order Dtd. 2017-08-09	WRIT BRAN CH-6	(S ea t No - 35)
3 9 6	66479 /2024	07.08. 2024	WP (C) - 7816/ 2007	P K MALLICK	GEN ERA L		Order Dtd. 2008-05-13		(S ea t No - 35)
3 9 7	66485 /2024	07.08. 2024	SAO- 13/20 09	P K MALLICK	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,	SECO ND APPE AL	(S ea t No - 3)
3 9 8	66487 /2024	07.08. 2024	WP (C) - 23838 /2023	LILIMA BEHERA	GEN ERA L		Order Dtd. 2023-07-31	WRIT BRAN CH-8	(S ea t No - -

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399	66491/2024	07.08.2024	WPC (O A) - 1909/2017	R K MALLICK	GENERAL		Order Dtd. 2023-11-28	OA Branch	(Seat No - 1)
400	66493/2024	07.08.2024	OJC- 6202/1995	P NAYAK	GENERAL		Order Dtd. 2023-01-03	WRIT BRANCH-5	(Seat No - 32)
401	66500/2024	07.08.2024	WP (C) - 8612/2003	L D SAHOO	GENERAL		Order Dtd. 2022-09-15	WRIT BRANCH-1	(Seat No - 3)
402	66503/2024	07.08.2024	WP (C) - 25705/2014	B K LENKA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH-1	(Seat No - 2)
403	66505/2024	07.08.2024	WP (C) - 36079/2023	D SETHI	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-6	(Seat No - 35)
404	66508/2024	07.08.2024	WP (C) - 10583/2012	T NANDA	GENERAL		Order Dtd. 2012-07-31		(Seat No - 35)
405	66511/2024	07.08.2024	ABLAP L- 7798/2024	S MOHANTY	GENERAL		Order Dtd. 2024-08-06		(Seat No - 35)
406	66513/2024	07.08.2024	WP (C) - 10720/2023	S BISWAL	GENERAL		Judgement Dtd. 2023-05-05	WRIT BRANCH (DIVISIO	(Seat No -

								N BENC H-2)	11 1)
4 0 7	66514 /2024	07.08. 2024	WPC (O AC) - 3056/ 2017	S PARIDA	GEN ERA L		Order Dtd. 2024-07-01	OA Bran ch	(S ea t No - 1)
4 0 8	66517 /2024	07.08. 2024	WPC (O AC) - 3055/ 2017	S PARIDA	GEN ERA L		Order Dtd. 2024-07-01	OA Bran ch	(S ea t No - 1)
4 0 9	66518 /2024	07.08. 2024	WP (C) - 25424 /2020	S R PATTANA IK	GEN ERA L		Order Dtd. 2020-10-21	WRIT BRAN CH-2	(S ea t No - 6)
4 1 0	66520 /2024	07.08. 2024	WP (C) - 10489 /2019	M DAS	GEN ERA L		Judgement Dtd. 2024-01-04	WRIT BRAN CH-3	(S ea t No - 28)
4 1 1	66522 /2024	07.08. 2024	CONTC - 4044/ 2024	P K SAHU	GEN ERA L		Order Dtd. 2024-05-17		(S ea t No - 28)
4 1 2	66525 /2024	07.08. 2024	WP (C) - 14765 /2024	S C ATABUDHI	GEN ERA L		Order Dtd. 2024-07-15	WRIT BRAN CH-3	(S ea t No - 12)
4 1 3	66526 /2024	07.08. 2024	WP (C) - 16605 /2021	S C ATABUDHI	GEN ERA L		Judgement Dtd. 2021-07-06	WRIT BRAN CH-4	(S ea t No - 27)
4 1 4	66527 /2024	07.08. 2024	CONTC - 566/2 017	L PANDA	GEN ERA L		Order Dtd. 2024-07-19	CONT EMPT	(S ea t No

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4 1 5	66528 /2024	07.08. 2024	WP (C) - 957/2 013	L PANDA	GEN ERA L			WRIT BRAN CH-3	(S ea t No - 13)
4 1 6	66529 /2024	07.08. 2024	WP (C) - 10179 /2024	M BEHERA	GEN ERA L		Order Dtd. 2024-07-10	WRIT BRAN CH-6	(S ea t No - 36)
4 1 7	66530 /2024	07.08. 2024	WP (C) - 9466/ 2005	S MITRA	GEN ERA L		Order Dtd. 2005-12-05		(S ea t No - 36)
4 1 8	66531 /2024	07.08. 2024	MACA- 490/2 013	S R OJHA	GEN ERA L		Order Dtd. 2016-05-05	MISC . APPE AL SEC.	(S ea t No - 4)
4 1 9	66532 /2024	07.08. 2024	WP (C) - 4073/ 2024	S K BISWAL	GEN ERA L		Order Dtd. 2024-02-27	WRIT BRAN CH-2	(S ea t No - 9)
4 2 0	66533 /2024	07.08. 2024	CVREV - 69/19 95	D J NAYAK	GEN ERA L		Order Dtd. 1995-05-18		(S ea t No - 9)
4 2 1	66534 /2024	07.08. 2024	RSA- 581/2 003	L MOHANTY	GEN ERA L		Order Dtd. 2003-12-05	SECO ND APPE AL	(S ea t No - 6)
4 2 2	66535 /2024	07.08. 2024	CRLMC - 2429/ 2024	M R BARIK	GEN ERA L		Order Dtd. 2024-07-31		(S ea t No - 6)

4 2 3	66538 /2024	07.08. 2024	SA- 178/1 984	P K BARIK	GEN ERA L		Order Dtd. 2023-08-11		(S ea t No - 6)
4 2 4	66541 /2024	07.08. 2024	SA- 152/1 993	K BEHERA	GEN ERA L		Order Dtd. 1994-10-31		(S ea t No - 6)
4 2 5	66676 /2024	07.08. 2024	BLAPL - 6953/ 2024	K K MOHANTA	GEN ERA L		Order Dtd. 2024-08-02	BAIL -1	(S ea t No - 1)
4 2 6	66677 /2024	07.08. 2024	OJC- 3098/ 1989	AK MOHANTY	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,		(S ea t No - 1)
4 2 7	66679 /2024	07.08. 2024	OJC- 500/1 977	A K MOHANTY	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,		(S ea t No - 1)
4 2 8	66684 /2024	07.08. 2024	MATA- 6/202 3	P N NAYAK	GEN ERA L		Order Dtd. 2024-02- 16Petition,Annexure,Misc.c ase,	FIRS T APPE L AL	(S ea t No - 4)
4 2 9	66715 /2024	07.08. 2024	WP (C) - 2034/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-01	WRIT BRAN CH-3	(S ea t No - 12)
4 3 0	66716 /2024	07.08. 2024	WP (C) - 2656/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
4 3 1	66717 /2024	07.08. 2024	WP (C) - 9247/ 2021	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-6	(S ea t No

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4 3 2	66719 /2024	07.08. 2024	WP (C) - 2236/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-6	(S ea t No - 16)
4 3 3	66720 /2024	07.08. 2024	WP (C) - 4075/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-27	WRIT BRAN CH-2	(S ea t No - 9)
4 3 4	66722 /2024	07.08. 2024	WP (C) - 4380/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-01	WRIT BRAN CH-5	(S ea t No - 47)
4 3 5	66724 /2024	07.08. 2024	WP (C) - 4386/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-01	WRIT BRAN CH-5	(S ea t No - 47)
4 3 6	66725 /2024	07.08. 2024	WP (C) - 6235/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-18	WRIT BRAN CH-2	(S ea t No - 6)
4 3 7	66726 /2024	07.08. 2024	WP (C) - 2003/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-01	WRIT BRAN CH-3	(S ea t No - 12)
4 3 8	66727 /2024	07.08. 2024	WP (C) - 32509 /2020	S K MANDAL	GEN ERA L		Order Dtd. 2024-01-18	WRIT BRAN CH-8	(S ea t No - 40)
4 3 9	66728 /2024	07.08. 2024	WP (C) - 4971/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-4	(S ea t

			2024						No - 38)
4 4 0	66729 /2024	07.08. 2024	WP (C) - 25635 /2019	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-12	WRIT BRAN CH-8	(S ea t No - 40)
4 4 1	66733 /2024	07.08. 2024	WP (C) - 4851/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-3	(S ea t No - 11)
4 4 2	66737 /2024	07.08. 2024	WP (C) - 4964/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-05	WRIT BRAN CH-4	(S ea t No - 38)
4 4 3	66739 /2024	07.08. 2024	WP (C) - 3895/ 2024	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-26	WRIT BRAN CH-8	(S ea t No - 42)
4 4 4	66741 /2024	07.08. 2024	WP (C) - 21906 /2016	S K MANDAL	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRAN CH-5	(S ea t No - 22)
4 4 5	66742 /2024	07.08. 2024	WP (C) - 17135 /2020	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 28)
4 4 6	66745 /2024	07.08. 2024	WP (C) - 34048 /2022	S K MANDAL	GEN ERA L		Order Dtd. 2024-02-28	WRIT BRAN CH-8	(S ea t No - 41)

447	66748/2024	07.08.2024	CRLMC - 2481/2024	A K RANA	GENERAL		Order Dtd. 2024-07-31		(Seat No - 41)
448	66750/2024	07.08.2024	WA-344/2017	B K PADHI	GENERAL		Order Dtd. 2022-10-31	WRIT APPEAL	(Seat No - 4)
449	66752/2024	07.08.2024	SA-186/1998	B K PADHI	GENERAL		Order Dtd. 2024-04-02	SECOND APPEAL	(Seat No - 2)
450	66755/2024	07.08.2024	MATA-28/2014	K K NATH	GENERAL		Order Dtd. 2019-11-29	FIRST APPEAL	(Seat No - 5)
451	66758/2024	07.08.2024	MACA-274/2023	K C NAYAK	GENERAL		Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Seat No - 6)
452	66760/2024	07.08.2024	FAO-160/2006	N K SATAPATHY	GENERAL		Order Dtd. 2014-09-11	MISC. APPEAL SEC.	(Seat No - 2)
453	66762/2024	07.08.2024	CONTC - 650/2012	B BEHERA	GENERAL		Order Dtd. 2016-10-26	Petition, Entire Order,	(Seat No - 2)
454	66768/2024	07.08.2024	CONTC - 649/2012	B BEHERA	GENERAL		Order Dtd. 2016-10-27	Petition, Entire Order,	(Seat No - 2)
455	66770/2024	07.08.2024	WP (C) - 6578/2005	R K BASIK	GENERAL		Order Dtd. 2015-01-05	Petition, Appeal memo, Counter, Rejoinder, Affidavit,	(Seat No -)

									-2)
4 5 6	66771 /2024	07.08. 2024	CONTC - 651/2 012	B BEHERA	GEN ERA L		Order Dtd. 2016-10- 26Petition,Entire Order,		(S ea t No - 2)
4 5 7	66773 /2024	07.08. 2024	ABLAP L- 4254/ 2024	A K MANSINGH	GEN ERA L		Order Dtd. 2024-08-05	BAIL -2	(S ea t No - 10)
4 5 8	66774 /2024	07.08. 2024	CONTC - 652/2 012	B BEHERA	GEN ERA L		Order Dtd. 2016-10- 26Petition,Entire Order,		(S ea t No - 10)
4 5 9	66775 /2024	07.08. 2024	WPC (O AC) - 3124/ 2013	P K ROUTRAY	GEN ERA L		Order Dtd. 2022-09-26	OA Bran ch	(S ea t No - 1)
4 6 0	66776 /2024	07.08. 2024	WP (C) - 14567 /2018	B DAS	GEN ERA L		Entire Order	WRIT BRAN CH-1	(S ea t No - 3)
4 6 1	66777 /2024	07.08. 2024	WP (C) - 9176/ 2021	B B MALLICK	GEN ERA L		Order Dtd. 2021-09-28	WRIT BRAN CH-5	(S ea t No - 47)
4 6 2	66778 /2024	07.08. 2024	WP (C) - 21890 /2013	R BISWAL	GEN ERA L		Order Dtd. 2014-04-15	WRIT BRAN CH-1	(S ea t No - 2)
4 6 3	66780 /2024	07.08. 2024	WP (C) - 18141 /2023	K K ROUT	GEN ERA L		PetitionPlaint,	WRIT BRAN CH-5	(S ea t No - 23

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4 6 4	66818 /2024	07.08. 2024	BLAPL - 9976/ 2021	MANOJ KUMAR PANI	GEN ERA L		Order Dtd. 2021-12- 24Entire Order,	BAIL -2	(S ea t No - 8)
4 6 5	66819 /2024	07.08. 2024	BLAPL - 508/2 022	MANOJ KUMAR PANI	GEN ERA L		Order Dtd. 2022-02- 02Entire Order,	BAIL -1	(S ea t No - 2)
4 6 6	66852 /2024	07.08. 2024	WP (C) - 3065/ 2018	S K NAYAK	GEN ERA L		Entire Document	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)

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